

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'F', NEW DELHI**

**BEFORE SH. N. K. BILLAIYA, ACCOUNTANT MEMBER  
AND  
SH. KULDIP SINGH, JUDICIAL MEMBER**

ITA No.6641/Del/2015  
Assessment Year: 2008-09

<b>M/s. Yamaha Motor India Sales Pvt. Ltd. First Floor The Great Eastern Centre, 70, Nehru Place, Behind IFCI Tower, New Delhi-110019 PAN No.AAACY2505K</b>	<b>Vs</b>	<b>ACIT Circle – 27 (1) New Delhi</b>
<b>(APPELLANT)</b>		<b>(RESPONDENT)</b>

Appellant by	Sh. Umang Luthra, Advocate
Respondent by	Ms. Ranu Mukherji, Sr. DR

Date of hearing:	10/02/2021
Date of Pronouncement:	10/02/2021

**ORDER**

**PER N. K. BILLAIYA, AM:**

This appeal filed by the assessee preferred against the order of CIT(A)-22, New Delhi dated 06.10.2015 pertaining to A.Y.2008-09.

2. At the very outset the counsel for the assessee drew our attention to the letter filed by which the assessee sought permission to withdraw the appeal as the appellant has decided to settle the dispute under the Vivaad Se Vishwas Scheme, 2020.

3. On such concession appeal is dismissed as withdrawn. However, liberty is given to the appellant to approach the Tribunal for the revival of the appeal if for some technical reason the dispute could not be settled under the Vivaad Se Vishwas Scheme, 2020.

4. On such concession the appeal is dismissed.

5. Decision announced in the open court in the presence of both the representatives on 10.02.2021.

**Sd/-**  
**(KULDIP SINGH)**  
**JUDICIAL MEMBER**

\*NEHA\*

Date:- .02.2021

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

**Sd/-**  
**(N. K. BILLAIYA)**  
**ACCOUNTANT MEMBER**

ASSISTANT REGISTRAR  
ITAT NEW DELHI

Date of dictation	10.02.2021
Date on which the typed draft is placed before the dictating Member	10.02.2021
Date on which the typed draft is placed before the Other member	10.02.2021
Date on which the approved draft comes to the Sr.PS/PS	10.02.2021
Date on which the fair order is placed before the Dictating Member for Pronouncement	10.02.2021
Date on which the fair order comes back to the Sr. PS/ PS	10.02.2021
Date on which the final order is uploaded on the website of ITAT	10.02.2021
Date on which the file goes to the Bench Clerk	10.02.2021
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	